

(e) if not, the reasons therefor;

(f) whether the Ministry had itself recommended a Bill to Srikrishna Committee at the time or after the Committee was formulated; and

(g) if so, the reasons for not making it public?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI S. S. AHLUWALIA): (a) Yes, Sir, the report of Srikrishna Committee was submitted on 27.07.2018.

(b) Does not arise.

(c) Yes, Sir. The report had been made public and is available on www.meity.gov.in.

(d) published on 27.07.2018

(e) Does not arise.

(f) and (g) No, Sir.

**Leakage of Aadhaar data and bank details of Andhra Pradesh
Housing Corporation beneficiaries**

2011. SHRI SANJAY SINGH: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that Aadhaar data and bank details of over 1,34,000 beneficiaries of Andhra Pradesh Housing Corporation have been leaked online, if so, the reasons therefor;

(b) whether it is also a fact that the Ministry has denied any occurrence of a leak in answer to Unstarred Question 421 given in the Rajya Sabha on 6 April, 2018, if so, the reasons therefor; and

(c) the substantial action taken, so far, in this case by the Ministry or UIDAI?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI S. S. AHLUWALIA): (a) and (b) There has been no leakage of Aadhaar data from UIDAI database.

(c) Does not arise.